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Riementary Education in Tribal and Scheduled Areas

*1731. Shri Sanganna: Will Minister of Education and Scientific Research be pleased to state:

- (a) the special steps that have been taken by the Union Government to fulfil the directive given in Article 45 of the Constitution within the next ten to fifteen years in the field of elementary education in the Tribal and Scheduled areas in the different States:
- (b) whether any educational survey has been undertaken to out the causes of the slow rate progress in these areas: and
 - (c) if so, with what results?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) The Government of India have been giving grants for the welfare schemes of the tribals which includes educational facilities in the form of stipends. scholarships, supply of stationery, exemption from tuition fees, erection of school buildings, establishment of Ashram Schools etc.

- (b) No, Sir.
- (c) Lues not arise.

Shri Sanganna: In view of the fact that the present system of education introduced in the tribal areas is not suitable to the uplift of the adivasis, may I know what steps are going to be taken by the Government to change the present system of education tribal areas?

Dr. K. L. Shrimali: Some of the institutions which are being started are considered to be very suitable for these ashram the tribal areas. schools, for example, I do not agree with the hon. Member's suggestion.

Shri Sanganna: What is the percentage of literacy among the people in the scheduled areas and tribal areas of the country?

Dr. K. L. Shrimali: I do not have the figures, but it must be very low.

Shri Ranga: May I know what has been the experience of the Government in having a sufficient number of suitable teachers for these special schools in the hills and other places where the tribal people are living? Is there any special effort being made to train the tribal people themselves as teachers?

Dr. K. L. Shrimali: I should like to have notice of that question. But may say that educated people among the tribals are eligible for appointment as teachers also.

Shri Ranga: It is not enough.

Shri Jaipal Singh: Are Government satisfied that elementary education is being imparted in the tongue?

Dr. K. L. Shrimali: In most of the States, the policy of the Government is that education at the elementary stage should be imparted through the mother tongue. If the hon, Member wants to know about any specific State. I shall have to ask for notice.

Shri Jaipai Singh: I want the information in respect of all the Scheduled areas.

Mr. Speaker: The hon. Member will put an unstarred question.

Population Commission

- *1732 Shri Naldurgker: Will Minister of Home Affairs be pleased to state.
- (a) whether the Planning Commission have emphasized the need family limitation and suggested appointment of a Population Commission; and
- (b) if so, whether Government will consider the necessity of appointing the above Commission to assess the population problem in all its aspects?

Minister of State in the The Ministry of Home Affairs (Shri Datar): (a) and (b). The Commission in the First Five-Year Plan

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suggested the desirability of setting up a Population Commission at a suitable date to assess the population problem. However, in pursuance of the views expressed on family planning in the Chapter on Health in the Second Five-Year Plan, a high power Family Planning Board has been set up to direct family planning programmes.

Shri Narayanankutty Menon: It has been reported in the Press that the hon Minister of Defence, who is also a member of the Planning Commission, said in Bombay that he opposed to any sort of family planning whatsoever and that report has not so far been contradicted. May I know whether the views expressed by the Planning Commission has changed?

Shri Datar: It is for the Health Ministry to consider that question.

Shri Dasappa: May I know by what ratio it is proposed to bring growth of population in the coming years? May I know whether the Government have got any target to achieve?

Shri Datar: I may point out to the hon. Member that the Health Ministry have appointed a board in this respect and it is for that board consider that matter; then at a later stage, we shall come into the picture for appointing a Population Commission.

Shri C. R. Pattabhi Raman: May I know whether there has been any inspection of the various family planning centres by the Union Government or this board?

Shri Datar: I would again request the hon. Member to address the question to the Health Ministry.

Loans and Grants to Annamalai University

*1733. Shri Kanakasabai: Will the Minister of Education and Research be pleased to state:

(a) whether the Annamalai versity has applied for a loan and a

grant for building hostels for students: and

(b) if so, the amount sanctioned sofar by Government?

The Minister of State in the Minisof Education and Scientific Research (Dr. K. L. Shrimali); Yes, Sir.

(b) No decision has been taken on these requests so far.

Andaman Education Board

*1734. Sardar A. S. Salgal: Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether it is a fact that it has been finally decided to affiliate the Andaman Educational Board to the Central Board of Education, Ajmer;
 - (b) if so, from what date?

Minister of State Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) From 1960.

सरदार अ० सिंह सहगत : स्था में जान सकता हं कि ग्रंडमान ऐजुकेशन बोर्ड ने किन सिद्धान्तों पर भजमेर बोर्ड में शामिल होने का फैसला किया है भौर क्या उसने ऐसा वहां की जनता की राय के मृताबिक किया **ह** ?

डा० का० ला० श्रीमाती : सिद्धान्त यह या कि चुंकि घजमेर बोर्ड का पूनर्संगठन किया गया है इस लिये अगर उसका उससे सम्बन्ध रहेगा तो ज्यादा लाभदायक होगा।

श्री रघुन। प्रसिष्ठ : उससे क्या लाभ होगा यह तो समझ में नही भाता । कलकता वहां के बिल्कूल पास है उससे एफिलियेशन हो सकता था, मद्रास पास है उससे हो सकता था. मजमेर से क्यों एफिलियेशन किया गया ?

डा० का० ला० श्रीवाली : प्रजमेर में बोर्ड प्राफ संकिडरी एजुकेशन है जिसमें